

HIGH COURT OF JAMMU & KASHMIR AND LADAKH

(Office of the Registrar General at Jammu)

Subject: One day awareness programme on the topic "Gender Sensitization at Workplace: Issues and challenges", at J&K Judicial Academy, Jammu on Thursday, 28th April, 2022.

ORDER

No: 519 of 2022/RG

Dated: 27/04/2022

The Members of Gender Sensitization and Internal Complaints Committee (GSICC) for Jammu wing of the High Court and also all the Members of Gender Sensitization and Local Complaints Committees (GSLCC) for Subordinate Courts of Districts Jammu, Samba, Kathua, Udhampur and Reasi are nominated for participating in the subject awareness programme scheduled to be held on Thursday, 28th April, 2022.

By Order.

(Sanjeev Gupta)
Registrar General

No: 13755-84/RG/45
Copy of above forwarded to the:

Dated: 27/04/2022

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K and Ladakh,
2. Secretary to Hon'ble Mr./Mrs. Justice _____
..... for information of their Lordships.
3. Registrar Vigilance, High Court of J&K and Ladakh, Jammu for information.
4. Director, J&K Judicial Academy, Jammu
5. Member Secretary, J&K Legal Services Authority, Jammu
..... for information and with the request to inform all the concerned and to provide link for virtual participation to the participants
6. Principal District & Sessions Judges, Jammu, Samba, Kathua, Udhampur and Reasi for information and with the request to inform the members of their respective GSLCCs to participate in the subject awareness programme on the scheduled date.
7. Principal District & Sessions Judge, Rajouri, Poonch, Baderwah(Doda), Kishtwar and Ramban for information with the request to nominate three members of their respective GSLCCs to participate in the subject awareness programme on the scheduled date and remaining members to participate virtually.
8. Principal District & Sessions Judge, Leh for information and with the request to ensure participation of members of GSLCCs of District Leh in the subject awareness programme through virtual mode.
9. CPC, eCourts, High Court of J&K and Ladakh, Jammu for information and with the request to get the same uploaded on the official website of the Hon'ble High Court.
10. Incharge Library, High Court Wing Jammu/Srinagar for information and to keep the record of the same.

Registrar General